

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
**Srinagar/Jammu**  
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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

**GOVERNMENT ORDER NO:- 17454-JK (LD) of 2024**

**DATED: - 16 - 10 - 2024**

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

**Sd/-**  
**(Achal Sethi)**  
Secretary to Government  
Dated: 16.10.2024

No:-LAW-OIC/10/2024

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer



Annexure to the Government Order No.17454 -JK (LD) of 2024 dated 16.10.2024

S No.	Title of the case	OIC
1	Mazahir Hussain Shah Versus U.T of J&K & others in O.A No. 971/2023	Mr. Nasir Ahmad Shah-Dy-SP (S) (Personnel) PHQ, J&K, contact No. 7006770143
2	FIR No. 69/2017 U/s 8/20 NDPS Act of PS Samba titled Shahnawaz Ahmed Ganie V/s U.T of J&K.	Bhishm Dubey, Dy. SP Hqrs. Samba,
3	WP(C) 1273/ 2024 titled Jamsheed Majeed & Ors Vs UT of J&K and Ors	Shri Tanveer Ahmad, DySP, Area Commandant Homeguards Shopian
4	Hafeeza Begum Vs UT of J&K FIR No.47/2024 u/s8/15,29,27-A NDPS Act P/s Chadoora	Shri. Owais Ahmed Wani, SDPO Chare e Sharief, Mob No. 9419003754
5	Zahoor Ahmad Haroon Vs of J&K FIR No.26/2023 u/s 8/21,25 NDPS Act P/s Qamarwari	Shri. Majid Mahboob, SDPO West Srinagar
6	Balbir Singh Versus U.T of J&K &others in O.A No. 339/2023.	Mr. Nasarullah Khan, Dy. S.P (S) Staff Officer to Director Police Telecom J&K
7	OWP No. 180/2016 titled mohammad Idrees-Ul-Islam Vs State of J&K and Ors	Shri Mohammadf Shafi Khan DYSP(M) ADO RPHQ CKR Srinagar
8	OWP No. 3121/2023 titled Sanjeev Kumar Vs UT of J&K through P/s Budgam	Shri Saqib Ghani JKPS155784 Dy SP Hqrs Budgam Cell No. 6005970428
9	OWP No. 41/2020, CM 78/2020 titled mohammad Iqbal Hurra Vs UT of J&K and Ors	Shri Owais Ahmad Wani JKPS125808 SDPO Charar-i-Sharief Cell 9419003754

